

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 415 of 2003

Jabalpur, this the 1st day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Mrs. Malti Gupta
W/o Shri O.P. Gupta
Aged about 49 years,
Trained Graduate Teacher (Science),
K.V. No. 2, Sagar,
U/o promotion and transfer as PGT
(Bio) to KV, Guna.
(By Advocate -Mr. Manoj Sharma)

APPLICANT

VERSUS

1. Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheedjeet Singh Marg,
New Delhi - 110 016.
Through its Commissioner.
2. The Assistant Commissioner
(Transport & Finance),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheedjeet Singh Marg
New Delhi - 110 016.
3. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Bhopal Region,
Bhopal.

RESPONDENTS

(By Advocate - Mr. M.K. Verma)

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -


The OA is for transfer on promotion of the applicant to KV, Guna from KV, Sagar; KVS Guna being a nearby place where a vacancy existed as per the standing instructions on the subject. The representation given by the applicant dated 25-6-2003 (Annexure A-9) which was despatched by her on 28.6.2003 ~~does~~ ^{has} not seem to ~~be~~ ^{have been} decided by the Commissioner, KVS, New Delhi.

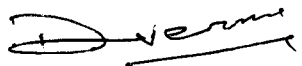
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As per the representation, two posts of PGT (Bio) at Dhana are lying vacant and the two teachers who have been promoted and posted at Dhana, listed at Sr. No. 41, Smt. U. Srivastava and Sr. No. 45, Smt. Alice Mathew in the KVS order dated 1.5.2003 (Annexure A-1) have probably foregone their promotion and have not joined.

2. Under the circumstances, the OA is decided at the admission stage with a direction to the respondent No. 1 to decide the representation of the applicant dated 25.6.2003 (Annexure A-9) within a period of one month from the communication of this order. Till the representation is decided by the appropriate authority, the applicant shall not be compelled to join at the new place of posting.

3. The OA stands disposed of accordingly. No costs.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

NK

*Forwarded
Mr.
21/7/03*

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

पत्तिलिपि अद्यो दित:-

(1) सचिव, उच्च न्यायालय वार एसोसिएशन, जबलपुर

(2) आदेशक जी/जीएसी/एडु.....के काउंसल

(3) आदेशक जी/जीएसी/एडु.....के काउंसल

(4) कोयवल, एडुअ, जबलपुर न्यायपीठ

सूचना एवं आवश्यक कार्यवाही हेतु

12/उप रजिस्ट्रार

4-7-03